GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3085 TO BE ANSWERED ON THE 8TH AUGUST, 2023

VISIT OF CENTRAL OBSERVER TEAM

3085. SHRI ARUN KUMAR SAGAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Central Observer Team has visited the drought and flood affected districts of the States including the districts of Uttar Pradesh during the last three years;

(b) if so, the details thereof; and

(c) the Central funds allocated by the Government particularly for the drought and flood affected areas of Scheduled Caste (SC) dominated districts of Uttar Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures. The assistance approved under SDRF/NDRF norms is

provided in the form of relief. Details of the Memorandum received from the States/Union Territories for drought and floods during the last three years are as under:

Year	Memorandum submitted by the States/Union Territories		
	Drought	Floods	
2020-21	Rajasthan	Arunachal Pradesh, Andhra Pradesh, Assam, Bihar, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Sikkim, Tamil Nadu, Telangana & Uttar Pradesh.	
2021-22	Rajasthan & Nagaland	Andhra Pradesh, Assam, Bihar, Goa, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Sikkim, Tamil Nadu, Uttarakhand, West Bengal & Pudducherry (UT).	
2022-23	Jharkhand	Andhra Pradesh, Assam, Gujarat, Himachal Pradesh, Karnataka, Maharashtra, Meghalaya, Nagaland, Sikkim & Telangana.	

The allocation in the SDRF of the State is made towards all notified calamities, including drought, flood, landslides, cyclone etc., and it is for the State Government to provide necessary relief to the affected people from the SDRF, in accordance with the Government of India approved items & norms. Further, the distribution of relief measures on the ground is the responsibility of the State Government. Allocation under SDRF for the State of Uttar Pradesh for the Award Period 2021-2026 is as under:

(Rs. in Crore)

Year	State Share	Central Share	Total
2021-22	516.00	1546.40	2062.40
2022-23	541.60	1624.00	2165.60
2023-24	568.00	1705.60	2273.60
2024-25	596.80	1791.20	2388.00
2025-26	626.40	1880.80	2507.20
Total	2848.80	8548.00	11396.80

A sum of Rs.276.90 crore has been provided as financial assistance under NDRF (for all calamities) to Uttar Pradesh during last six years.